

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2015 &
IA NO. 871 OF 2018

Dated: 20th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aryan Coal Beneficiation Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Ankita Bafna
Mr. Lakhyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2

Mr. Jitender Kumar for R-4

ORDER

List the matter for hearing on **26.11.2018** (on Top of the Board) as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member
vt/bn

(Justice N. K. Patil)
Judicial Member